GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2013 ANSWERED ON 11TH DECEMBER, 2025

CONSTRUCTION AND REPAIR WORKS ON NH-66

2013. SHRI SHAFI PARAMBIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the criteria for granting the road construction contracts and sub-contracts under the Government;
- (b) the total amount disbursed to the road contractors for the construction and repair works on NH-66 in Kerala;
- (c) the total amount disbursed to the sub-contractors for the construction and repair works for NH-66 that covers the Vadakara area of Kerala; and
- (d) the reasons for the delay in completing the construction work?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

- (a) Standard documents have been issued for inviting Request for Proposals (RFPs) specifying required Technical and Financial eligibility criteria. The road construction contracts are awarded based on fulfillment of criteria given in RFP.
- (b) Approx. Rs.16,500 crore has been spent so far for construction/ repair works in various stretches of National Highway (NH) 66 in the State of Kerala.

- (c) No amount has been disbursed directly to the subcontractors for the construction and repair works for NH-66 that covers Vadakara area of Kerala.
- (d) The main reasons for the delay in completion of the construction project are additional works, material shortage, Concessionaire's/Contractor's Financial Constraints and extended monsoon period etc.
